

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.55

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Achintya Malla Bujor Barua has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/2827-2852 /G, dated Guwahati, 15th November, 2016.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2016-US.II** dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/01/2016-US.II** dated 10/11,2016, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.

- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ *Itanagar Bench*
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court.
- 25) The P.S. to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Judge, Gauhati High Court.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.

M. T. S. 15/11/16
REGISTRAR GENERAL
15/11/16

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.56

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Kalyan Rai Surana has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/২৫৩-২৪৭৩/G, dated Guwahati, 15th November, 2016.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2016-US.II** dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kchima Bench, Kohima/ Aizawl Bench, Aizawl/ *Itanagar Bench*
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.

- 23) The Deputy Registrar (_____) Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court.
- 25) The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.

15/11/16
REGISTRAR GENERAL

15/11/16

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.57

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Prasanta Kumar Deka has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/2879-2904/G, dated Guwahati, 15th November, 2016.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2016-US.II** dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ *Itanagar Bench*

- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court.
- 25) The P.S. to Hon'ble Mr. Justice Prasanta Kumar Deka, Judge, Gauhati High Court.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.

15/11/16
REGISTRAR GENERAL
15/11/16

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.58

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Nelson Sailo has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/2905-2930/G, dated Guwahati, 15th November, 2016.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2016-US.II** dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ *Itanagar Ben*

- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court.
- 25) The P.S. to Hon'ble Mr. Justice Nelson Sailo, Judge, Gauhati High Court.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.

15/11/16
REGISTRAR GENERAL

15/11/16

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.59

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Ajit Borthakur has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/ 2931- 2956/G, dated Guwahati, 15th November, 2016.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2016-US.II** dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/*Itanagar Bench*

- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court.
- 25) The P.S. to Hon'ble Mr. Justice Ajit Borthakur, Judge, Gauhati High Court.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.

15/11/16
REGISTRAR GENERAL

15/11/16